



Centre for
Social
Justice

2024

Young
Professionals
Program for
Legal
Empowerment



"Law as an instrument for social change"

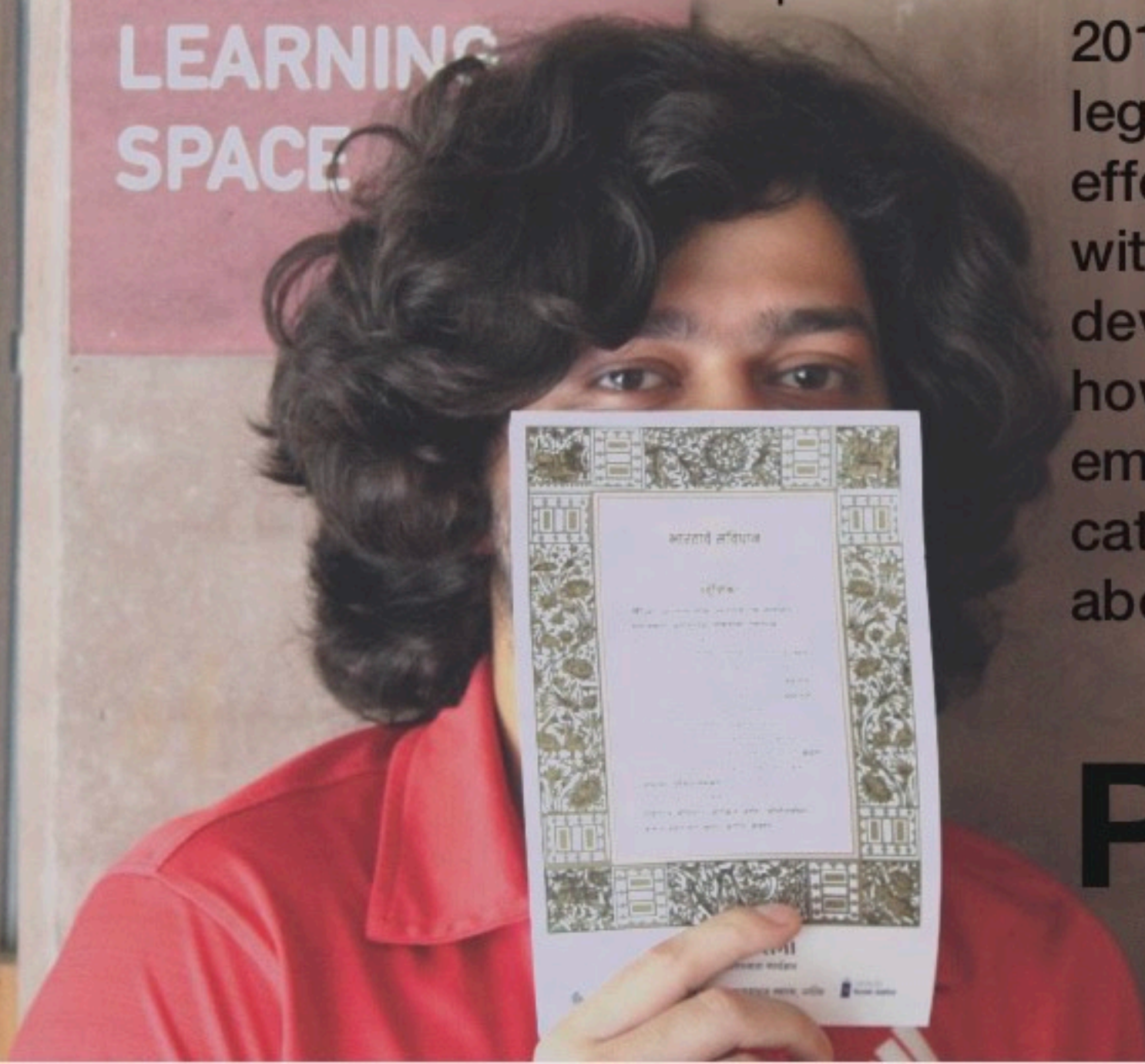
is an aphorism that is often discussed in law schools. Yet, a few people work to use the law to empower lives and facilitate socio-legal revolutions.

To contribute, having knowledge of the wide gulf between the law in action and the law in academics is important.

Regardless of the path chosen, a lawyer, policy researcher, or legal academic must have lived experience of poverty and discrimination. In addition to an understanding of how things work on the ground.

The Centre for Social Justice (CSJ) established the Young Professionals Program for Legal Empowerment (YPPLE) in 2014. To prepare young legal professionals to be effective change makers with the opportunity to develop holistic insights on how grassroots legal empowerment can play a catalytic role in bringing about social change.

Philosophy



Program Details

A group of young legal professionals will be placed for a minimum period of two years in the field where CSJ implements its interventions. A learning/performance roadmap will be developed with the selected candidates. The individual will spend a substantial duration in the field areas and the remaining period will be dedicated to research, writing, reflections, inputs, and capacity building.

Eligibility

The Program is open to young law graduates/legal professionals who wish to pursue a career in the field of human rights. Inclination to engage with field realities, to live in challenging conditions, and to travel extensively, are things every candidate must be willing to do. Candidates must display a strong drive, motivation, and commitment towards working for social change.





Primary Role

- Conduct field-based research on law & policy issues to formulate interventions & create policy documents.
- Coordinate training & capacity-building programs & develop training materials.
- Collaborate/coordinate programs with stakeholders including representations with various government authorities.
- Contribute to the legal work of the organization.
- Organize events to initiate public debate on issues.
- Bring in creative approaches & perspectives to the working practices of the organization

Selection Process

Candidates interested in applying for the Program must submit an online application with the following attachments:

- A Statement of Purpose detailing motivations and reasons for applying to the program.
- Candidates must also clearly specify their areas of interest and expectations from the Organization. (1000 words)
- An updated CV.
- 2 Writing samples.

Please attach the documents in this [google form](#) For any queries, Contact: ypple.csj@gmail.com.
Deadline: **March 20th, 2024**

Stipend

The selected candidates will receive a stipend of **Rs. 33,000/- per month**. Please note that the program is designed as a **two-year engagement**.

At the end of the mandatory one-year commitment, candidates would have the option to either continue working with CSJ or opt out.

